

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.09.2020 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 122 of 2020	Arul Muthu Kumaaru Samy Ex-Shareholder of Chikara Eco Ventures Ltd. Vs. Registrar of Companies	K .S. Mahadevan	

For Hearing

2.	Comp. App. (AT) (Ins) No. 340 of 2020 Part Heard	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors. With	Neeraj Malik	Diwakar Maheshwari
3.	Comp. App. (AT) (Ins) No. 462 of 2020	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**